

**V Addl. District & Sessions Judge Court, Tiptur****Cause list on 23-06-2020  
Morning session**

<b>Sl.No</b>	<b>Case No.</b>	<b>Parties Names</b>	<b>Stage</b>	<b>Advocate Name</b>
1	CrI.Misc.10155/2020	Lakshmakka @ Lakshmi V/s Excise P.S, Chikkanayakanahalli	Notice	G.Parameshwariah Public Prosecutor
2	CrI.Apl.10004/2015	Shankaralingaiah.K.M V/s Mahadevaiah B.L	Arguments	K.M.M B.S
3	CrI.Apl.10008/2018	K.S.Shreenivas V/s K. B. Ravi	Arguments	M.R.P
4	SC.10030/2018	State by Huliya Police V/s Mahamed Mansoor	Appearance of accused	P.P
5	SC.10046/2019	State by Turuvekere Police V/s Prabhu	Appearance of accused	P.P
6	SC.10007/2020	State by Handanakere Police V/s Dakshinamurthy	Appearance of accused	P.P
7	SC.10009/2020	State by Handanakere Police V/s Paandurangaiah	Appearance of accused	P.P
8	SC.10010/2020	State by Kibbanahally Police V/sParamesh	Appearance of accused	P.P
9	SC.10014/2017	State by Tiptur Rural Police V/s Dinesh.K.R	Framing of Charge or Plea	P.P S.S
10	SC.10024/2019	State by Honnavalli Police V/s Veerabhadraswamy	Framing of Charge or Plea	P.P
11	SC.10043/2019	State by Honnavalli Police V/s Kumara	Framing of Charge or Plea	P.P
12	CrI.Apl.10039/2015	Chethankumar V/s Dandinashivara police	Arguments	S.S P.P
13	CrI.Apl.10012/2017	Chittaiah V/s Lakshmakka	Arguments	B.S
14	CrI.Apl.10027/2017	Mahaboob V/s Ravi Kumar	Arguments	B.G.K
15	SC.10028/2018	State by Honnavalli Police V/s Kumaraiah	Arguments	P.P B.P.R

16	SC.10029/2018	State by Honnavalli Police V/sKumaraiah	Arguments	P.P C.V
17	CrI.R.P.10028/2018	Shruthi.Y.P V/s State by Turuvekere Police	Arguments	B.G.K P.P
<b>AFTERNOON SESSION</b>				
18	CrI.R.P.10015/2019	K.R. Sathish V/s K.M. Mamatha	Arguments	Nataraju.M.C Basavaraja.T
19	CrI.R.P.10035/2019	Sharmila Beagum V/s Jagadeesh	Arguments	Krishnamurthy.B.G
20	SC.279/2012	State by Turuvekere Police V/s B.T.Rangaswami & others	Judgment	P.P S.N.N
21	CrI.Apl.10012/2018	Shivaiah V/s State by Turuvekere Police	Judgment	Sathish.B
22	SC.10031/2018	State by Dandinashivara Police V/s Nagaraju A.N.	Orders	Krishnamurthy.B.G
23	CrI.Misc.10140/2020	Yashodamma V/s State by Handanakere Police	Orders	Krishnamurthy.B.G Public Prosecutor
24	CrI.Misc.10141/2020	Madhava V/s State by Handanakere Police	Orders	Krishnamurthy.B.G Public Prosecutor
25	CrI.R.P.10009/2019	B. Kumar V/s G. Latha	Await records	Krishnamurthy.B.G Lakshman.H
26	CrI.Misc.10153/2020	Raghu V/s State by Honnavalli Police	For objection	G.Vishwanath Public Prosecutor
27	SC.10042/2019	State by Dandinashivara Police V/s Shankarappa	To furnish surety	P.P Sathish.B
28	Ex.A.10001/2018	State Bank of India V/s R. Horakerappa	Arguments	
29	RA.10012/2019	Shivananjaiah V/s Vijaya	Arguments	Krishnamurthy.B.G
30	RA.10004/2020	Rathnamma V/s The Land Acquisition Officer, Tiptur.	Arguments	B.J.M
31	Civil Misc.10014/2015	H.B.Radha V/s THE EXECUTIVE ENGINEER (KPTCL)	Judgment	Vasantha Kumar.B.V M.C.B

32	Civil Misc.10003/2016	CHENNAMMA V/s The Land Acquisition Officer, Tiptur.	Judgment	K.M M.C.N
33	EX.10157/2018	M/s Shriram City Union Finance Ltd., V/s Yogananda	Steps	Ajay.B.N
34	EX.10018/2018	M/s Shrirama Transport Finance Co. Ltd., V/s Nagesh.H.D	Await Warrant	K.R.Dayananda

Date: 22.06.2020  
Place: Tiptur

Sd/-  
V Addl. Dist. & Sessions Judge,  
Tiptur.

<b>Pri. Civil Judge and JMFC Court, Tiptur</b>				
<b>Cause list on 23-06-2020</b>				
<b>Morning sessions</b>				
<b>Sl.No</b>	<b>Case No.</b>	<b>Parties Names</b>	<b>Stage</b>	<b>Advocate Name</b>
1	OS 123/2020	N.P.Lokesh V/s The P.D.O. N.V.Kere	For hearing	HL/GRM
2	OS 121/2020	D.P.Shakunthala & others V/s The P.D.O N.V Kere	For hearing	HL/GRM
3	OS 107/2015	Sowbhagyamma & others V/s Vishalakshamma	For hearing	KSRI/SS
4	OS 25/2015	Savithamma V/s Boregowda	For hearing	KSRI/TKR
5	OS 294/2017	Janardhana V/s Rama Subramanyam & another	For Arguments	KSRI/HL
6	OS 23/2019	Somashekharaiiah V/s Shivakumar	For hearing	BKC/KLA
7	OS 1/2020	Shivamma & others V/s Basavaraju & others	For objection	FK/HCR
8	OS 49/2020	Susheela S.M V/s D.B. Tejavathi	For W/st	BDJ
9	HRC 1/2019	D.N. Badarinath & another V/s Smt. Rajamma	For objection	TNN/FK
10	FDP 7/2017	Shyla V/s Gangadharaiah	For objection	KRSI/HL
<b>AFTER NOON SESSIONS</b>				
11	FDP 14/2019	Rajamma V// Sarvamma & others	For objection	SS/KSRI
12	OS 391/2018	Kempegowda G.V V/s Santhosh	For steps	HPM
13	OS 87/2018	Kamalamma V/s Lakshinarasimhaiah	For issues	TKU/BDJ
14	OS 360/2017	Anusuya V/s Kumaraiah	For issues	SS/GRM
15	OS 157/2017	Sudharani H.S V/s Shivakumar	For issues	TKU/SMS
16	OS 314/2017	Mangalamma V/s Lepakshamma & others	For issues	BR/SK
17	OS 149/2018	Renukamma V/s Lingappa & others	For issues	NVS/HSK/TKU
18	OS 347/2017	Bhagyashree V/s Prakash	For issues	FK/TNN
19	OS 325/2019	Sujatha V/s Somashekaraiah & others	For Issues	AMV/CR/DV
20	OS 173/2019	Ashok S.M V/s The chief Secretary and others	For A/plaint	TBR/AGP

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Pri. Civil Judge & JMFC,  
Tiptur.

**ADDL. CIVIL JUDGE & JMFC, TIPTUR.****Cause list On 23.06.2020**

Sl No.	Case No	Parties Names	Stage	Advocate Name
<b>MORNING SESSION</b>				
1	OS 272/2013	C.NARAYANACHAR V/S N.C. CHANDRASHEKHAR AND 9 OTHERS	Written statement	SHIVKUMAR
2	OS 36/2019	KAVERI GRAMEENA BANK V/S K. SURESH AND ANOTHER	Written statement	BNA
3	OS 302/2019	Nagaraju and another v/s Manjunatha and another	Written statement	BGK
4	OS 56/2020	Siddalingappa and others V/s Gangadharaiah and others	Written statement	BGC
5	OS 4/2014	B.R.Satisha V/s R.N.Gangadhara	Hearing	KSS
6	OS 170/2019	Siddamari V/s Gowramma and others	Issues	HL
7	Os 118/2019	Umadevi V/s Commissioner CMC	Issues	MRP
8	OS 144/2019	Jayasheela V/s Somashekar and others	Issues	TKU
9	OS 350/2017	J.N.Ravi V/s Rukminiyamma and others	Hearing	KRD
10	OS 406/2018	K.N.Srinivasa Gupta V/s Ravindra	Issues	KSRI
<b>AFTERNOON SESSION</b>				
11	OS 194/2019	Shivakumaraswamy V/s H.S.Nanjundappa and others	Issues	BDJ
12	OS 90/2014	Teertaprasad V/s Ashwini	Argument	TNN
13	OS 302/2014	Pavitra V/s Vedananda	Argument	TKU
14	Misc 7/2018	Rudranamma V/s Shadakshari	Orders	SVS
15	OS 204/2014	Sunanda V/s Meenakshamma and others	Written statement	
16	OS 162/2016	Shanta and others V/s Kumaraswamy and others	Written statement	
17	OS 130/2017	Rangamma V/s Renukamma and others	Written statement	

Senior Civil Judge and JMFC Court, Tiptur				
Cause list on 23-06-2020				
Morning session				
SLNo.	Case No.	Parties Names	Stage	Advocate Name
1	RA 40/2014	Nagaraju and others	Arguments	TKU V/s KSRI
2	RA 19/2018	G.B. Nataraju V/s Taluk Panchayath	Arguments	TNN V/s MCN
3	RA 20/2018	Mohammed Asalm V/s Taluk panchayath	Arguments	TNN V/s MCN
4	RA 24/2018	A.S. Jayalakshamma V/s A.S. Shankarappa	Arguments	KSRI V/s HSK
5	RA 25/2018	R.B. Diwakara Sharma V/s R.B. Mallikarjunaiah	Arguments	KSRI V/s MCN
6	RA 26/2018	Nanjamma V/s Rathamma	Arguments	FK V/s MCN
7	RA 27/2018	Shyamala V/s Nanjamma	Arguments	BPR V/s SS
8	RA 07/2019	Biliyappa V/s Anusha	Arguments	HCR V/s BDJ
9	RA 08/2019	Balaju Wines V/s Sri. Ranga Bar and Restaurant	Arguments	KSRI V/s GSN
10	RA 9/2019	Raveesh V/s Venkataramanaswamy	Arguments	KSRI V/s HL

Senior Civil Judge and JMFC Court, Tiptur				
Cause list on 23-06-2020				
Afternoon session				
SLNo	Case No.	Parties Names	Stage	Advocate Name
11	RA 10/2019	Chowdappa V/s Chabubai	Arguments	CCG V/s TNN
12	RA 12/2019	R.C. Leelakshamma V/s K.N. Suma	Arguments	BEN V/s TNN
13	RA 13/2019	Rangaswamy V/s Rangaiah	Arguments	SS V/s KSRI
14	RA 15/2019	Mallamma V/s Sannamallamma	Arguments	SVS V/s TKU
15	MA 5/2017	Mohanlal D. Takur V/s M.C. Shivalingaswamy	Arguments	CPS V/s TKU
16	MA 4/2019	Umesh V/s S. Shivapanchakshri	Arguments	CV V/ BGK
17	MVC EX 56/2012	Krishnegowda V/s OICL	Arguments	AMV V/s BK
18	MVC Ex 54/2012	Gopalareddy V/s OICL	Arguments	AMV V/s BK
19	MC 32/2018	XXX V/s XXX	Hear on IA	KCB V/s XXX
20	OS 1/2014	B.K. Prakashkumar V/s B. Siddaramaiah	Hearing	Rajasha H. V/s XX

Place: Tiptur  
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Tiptur.